

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
6/2/97.	Mr B. Khan, Counsel for the Applicant Register put up in Court for admission on 26/2/97 REGISTRAR C.A.T. JODHPUR
26.2.97 Copy of order Reg. Aid. sent to Respondent vide NO. 51 to 53 dt. 13.2.97. Part II and III destroyed in my presence on 3.7.03 under the supervision of section officer (1) as per order dated 14.3.03 Section officer (Record)	Sh. S. R. Malik, Advocate, Brief holder for Sh. J. R. Kanshik, Counsel for the applicant. The brief holder prays for permission to withdraw this OA with liberty to file a fresh OA, if the applicant is so advised. Permission to withdraw the OA, as prayed for, is granted. The OA is dismissed as having been withdrawn, at the stage of admission. (Gopal Krishna) Adm. Member (Gopal Krishna) उपाध्यक्ष Vice Chairman